GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3077

TO BE ANSWERED ON THE 8TH AUGUST, 2023/ SRAVANA 17, 1945 (SAKA)

MAOIST PROBLEM IN ANDHRA-ODISHA BORDER

3077. DR. BEESETTI VENKATA SATYAVATHI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the measures adopted by the Government to counter the maoist problem in the Andhra Odisha border region;
- (b) whether the Government has taken any steps to develop infrastructure in such maoist affected areas; and
- (c) if so, the details of developmental activities during the last three years and the current year, State-wise and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c) As per Seventh Schedule of the Constitution of India, subjects of Police and Public Order are with the State Governments. However, to address Left Wing Extremism (LWE) menace holistically, Government of India (GoI) approved 'National Policy and Action Plan to address LWE' in 2015 envisaging a multi-pronged strategy involving security related measures, development interventions, ensuring rights and entitlements of local communities etc.

On the security front, Gol supports the LWE affected State Governments by providing Central Armed Police Forces Battalions, Helicopters, training, arms and equipment, funds for modernisation of State police forces, sharing of intelligence and construction of Fortified Police Stations etc.

On the development front, GoI provides assistance for capacity building of LWE affected States through various schemes of Ministry of Home Affairs (MHA) and schemes/ initiatives of other line Ministries. Special emphasis is laid on expansion of road network, improving telecommunications, educational empowerment and financial inclusion in LWE affected areas including Andhra-Odisha border. MHA also works in close coordination with all the Ministries of GoI to ensure optimum implementation of all schemes in LWE affected areas. Details of schemes are given in Annexure.

Steadfast implementation of the National policy and Action Plan has resulted in consistent decline in LWE violence across the nation including Andhra Pradesh and Odisha. There has been 76% reduction in the number of LWE related violence and 90% reduction in number of LWE related deaths in LWE affected states in 2022 compared to 2010.

In Andhra Pradesh, the number of violent incidents have reduced by 97% from high of 100 in 2010 to 3 in 2022. The number of deaths have also reduced by 96% from high of 24 in 2010 to 1 in 2022. The declining trend has further continued in 2023 with 2 incidents and 1 death reported till 15 July 2023.

Similarly in Odisha, the number of violent incidents have also reduced by 90% from high of 218 in 2010 to 22 in 2022 and deaths have reduced by 86% from 79 in 2010 to 11 in 2022. In Odisha too, the declining trend has continued in 2023 with 9 incidents and 3 deaths reported till 15 July 2023. The area of Swabhiman Aanchal or Cut Off Area which was once considered a Maoist stronghold is now free from Maoists due to sustained efforts of security forces and development initiatives.

SCHEMES/ INITIATIVES FOR LWE AFFECTED AREAS

MHA

1. <u>Security Related Expenditure (SRE) Scheme</u>. Under the SRE Scheme, expenditure on operational requirements of security forces, rehabilitation of surrendered LWE cadres, community policing and ex-gratia etc is carried out. Rs 918.39 Crore has been provided to the State Governments since 2020-21 under this scheme. Details are as under:-

State	2020-21to till Date (Rs. in Crore)
Andhra Pradesh	33.58
Bihar	40.09
Chhattisgarh	410.78
Jharkhand	222.51
Madhya Pradesh	10.88
Maharashtra	57.41
Odisha	101.98
Telangana	26.21
Uttar Pradesh	5.46
West Bengal	9.49
Total	918.39

2. <u>Special Infrastructure Scheme (SIS)</u>. Under this scheme, projects/works worth Rs. 991 crore were approved during 2018-2020 which included Rs 371 crore for upgradation and strengthening of Special Forces (SF) /Special Intelligence Branches (SIB) and Rs 620 crore for construction of 250 Fortified Police Stations (FPS) in LWE affected areas. The scheme has now been extended upto 31 March 2026 with inclusion of strengthening of district police. Additional works worth Rs. 733 crore have been approved in March 2023. Total amount of Rs 375 crore has been released to States till date. State-wise works details are as under:-

FPS		FPS	Fund Released for FPS/		
State	Sanctioned	Constructed Since 2020-21	SIB/SF/District Police Since 2020-21 (Crore)		
Andhra Pradesh	28	8	7.61		
Bihar	28	24	34.36		
Chhattisgarh	73	43	41.49		
Jharkhand	71	48	50.98		

]	FPS	Amount Released for FPS/	
State	Sanctioned	Constructed Since 2020-21	SIB/SF/District Police Since 2020-21 (Crore)	
Kerala	-	-	1.52	
Madhya Pradesh	10	-	6.34	
Maharashtra	34	19	18.44	
Odisha	32	25	33.42	
Telangana	28	24	27.68	
Uttar Pradesh	-	-	0.38	
Total	304	191	222.22	

3. <u>Special Central Assistance (SCA) Scheme for the Most LWE Affected Districts</u>. This scheme is used to fill critical gaps in public infrastructure and services in most affected districts/ districts of concern. Under this scheme, Rs 1147.5 Crore has been released to the States since 2020-21. Funds released under SCA scheme for most LWE affected districts are as under: -

State	2020-21 to Till Date (Crore)
Andhra Pradesh	44.5
Bihar	158.38
Chhattisgarh	336.08
Jharkhand	413.23
Kerala	2.5
Madhya Pradesh	22.5
Maharashtra	16.55
Odisha	109.26
Telangana	44.5
Total	1147.5

- 4. <u>Assistance to Central Agencies for LWE Management (ACALWEMS)</u>. Under this scheme, assistance is provided for basic structure of camps and for provisioning of helicopters for counter LWE operations. Rs 334.03 Crore has been provided to central agencies through this scheme from 2020-21 till date.
- 5. <u>Civic Action Program (CAP) in LWE Affected areas.</u> Under the scheme, funds are released to the Central Armed Police Forces deployed in LWE affected areas for conducting various civic activities for welfare of local people. This scheme has been extended upto 2025-26 with an outlay of Rs. 20.00 Crore per annum. Rs 45.31 Crore have been released since 2020-21 under the scheme.

Schemes/ Initiatives of Line Ministries

6. **Road Requirement Plan-I (RRP-I)**. This scheme is being implemented through Ministry of Road Transport and Highways (MoRTH) since February 2009 for improving road connectivity in LWE affected areas. 5362 km roads were sanctioned at an estimated cost of Rs.8,585 Crore of which 5136 km roads (96%) have been constructed. State-wise details are given below:

State	Sanctioned works (in km)	Completed works (in km)	Progress From 2020-21 to 30 June 23
AP/Telangana	617	617	All Completed Before 2020
Bihar	674	674	All Completed Before 2020
Chhattisgarh	1,988	1,762	212
Jharkhand	760	760	55
Madhya Pradesh	192	192	All Completed Before 2020
Maharashtra	454	454	29
Odisha	603	603	22
Uttar Pradesh	74	74	07
Total	5,362	5,136	325

7. Road Connectivity Project For LWE Affected Areas (RCPLWEAs). This scheme is being implemented through Ministry of Rural Development (MoRD) since 2016-17 with an outlay of Rs 12,114 Crore. 12,110 km roads (1342 roads and 705 bridges) have been sanctioned, out of which 8,098 km roads (684 roads and 300 bridges) have been completed. State-wise details are given below:

State	Sanctioned		Completed		Progress From 2020-21 to 01August 23	
	Road	No. of	Road	No. of	Road	No. of Bridges
	length	Bridges	length	Bridges	length	
	(in km)		(in km)		(in km)	
Andhra Pradesh	1558	45	1084	18	901	18
Bihar	1981	82	1707	60	1413	60
Chhattisgarh	3093	88	1986	19	1732	19
Jharkhand	2408	207	1643	76	1411	62
Madhya Pradesh	346	46	58	14	52	14
Maharashtra	620	112	415	85	400	83
Odisha	529	02	434	00	285	-
Telangana	1024	112	366	24	275	24
Uttar Pradesh	541	11	405	04	308	4
Total	12,100	705	8,098	299	5348	284

8. <u>Mobile Connectivity Project in LWE Affected Districts</u>. 2343 mobile towers have been installed with an expenditure of Rs 4081 Crore. Union Cabinet has approved the upgradation of these 2G sites to 4G in April 2022 and work for upgradation has been awarded in November 2022. Installation of another 4072 mobile towers has been approved involving an expenditure of Rs 7,330 Crore. Post survey, work order has been issued for 2542 mobile towers. Details of sites/locations approved for LWE affected areas under these schemes are as under:-

State	Phase-I	Phase-II
	Mobile	Work order
	towers	issued by
	Installed	Department
		of Telecom
Andhra Pradesh	62	346
Bihar	250	16
Chhattisgarh	525	971
Jharkhand	816	450
Madhya Pradesh	22	23
Maharashtra	65	125
Odisha	256	483
Telangana	173	53
Uttar Pradesh	78	42
West Bengal	96	33
Total	2343	2542

9. <u>Skill Development Scheme in 47 LWE Affected Districts</u>. The scheme is being implemented through Ministry of Skill Development and Entrepreneurship (MoSDE) since 2011 for establishment of 01 Industrial Training Institute (ITI) in 47 districts and 02 Skill Development Centers (SDCs) in 34 districts each with an estimated cost of Rs. 407.85 Crore. 43 ITIs and 38 SDCs are presently functional. State-wise details are given below:-

State	ITIs			SDCs		
	Sanctioned	Constructed	Constructed From 2020-21 to till date	Sanctioned	Constructed	Construct ed From 2020-21 to till date
Andhra Pradesh	01	-	-	-	-	-
Bihar	09	07	02	12	11	-
Chhattisgarh	09	07	-	14	14	
Jharkhand	16	07	02	20	20	05
Madhya Pradesh	01	01	-	02	02	-
Maharashtra	02	01	01	04	Dropped by	State Govt
Odisha	06	05	-	10	10	-
Telangana	01	-		02	02	-
Uttar	01	01		02	02	-
Pradesh						
West Bengal	01	01		02	Dropped by	State Govt
Total	47	30	05	68	61	05

10. <u>Eklavya Model Residential School (EMRS)</u>. This scheme is being implemented through Ministry of Tribal Affairs (MoTA). 247 EMRSs have been sanctioned in 90 LWE affected districts with 125 functional. Out of these, 163 have been sanctioned and 56 made functional since 2019-20. Details of EMRSs sanctioned in LWE affected areas are as under:

States	Sanctioned Since 2019-20	Functional
Andhra Pradesh	10	10
Bihar	01	-
Chhattisgarh	28	28
Jharkhand	58	-
Madhya Pradesh	06	06
Maharashtra	05	04
Odisha	46	01
Telangana	07	07
Total	163	56

11. **<u>Financial Inclusion</u>**. 4903 Post Offices have been opened in LWE affected areas since 2015. Out of these, 3114 have been opened in 2021-22.